Sri V. V. Giri, His Excellency General Ne Win, Chairman of the Revolutionary Council of the Union of Burma, accompanied by Madame Ne Win paid a friendly and informal visit to India from 15th and 22nd January, 1970. During their stay they also visited Agra and Gaya.

Written Answers

- The Chairman of the Revolutionary Council of the Union of Burma and the Prime Minister of India availed themselves of the opportunity to discuss matters of common interest to the two countries. The Chairman also received and held discussions with the Ministers of External Affairs and Foreign Trade and supply of the Government of India.
- The discussions covered international issues which revealed a close indentity of views as the policies of the two countries are governed by common objectives. One subject discussed was regional economic co-operation The Chairman and the Prime Minister reiterated the interest of the two countries in each other's well-being, sovereignty, independence and territorial integrity.
- 4. Bilateral relations between Burma and India in the fields of trade, industrial collaboration and cultural exchange were also discussed. It was noted that there had been further progress in regard to the settlement of various problems concerning persons of Indian origin in Burma. The discussions revealed a keen desire to co-operate with each other in economic development and to foster and strengthen the cordial and friendly relations existing between the two countries.
- The Chairman of the Revolutionary Council of the Union of Burma expressed his gratitude for the warm and affectionate welcome accorded to him and Madame Ne Win during their visit.

Extradition of Dr. Dharma Tela and Smt. Teja

DR. SUSHILA NAYAR: 475. SHRI YAMUNA PRASAD MANDAL: SHRIMATI SAVITRI SHYAM : SHRI P. VISWAMBHARAN:

of **EXTERNAL** Will the Minister AFFAIRS be pleased to state :

(a) the progress so far made by Govern-

ment in obtaining extradition of Dr. Dharma Teja and his wife to India; and

(b) when they will be brought in this country?

THE DEPUTY MINISTER, IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). There has been no further progress in the case of the extradition of Dr. Teja and his wife, The position was explained in the Lok Sabha in answer to an unstarred question No. 2418 on the 3rd December, 1969.

तारापुर प्रखु विजलीधर का कार्यकरण

476. श्री भ्रात्म दास: भी शिव कुमार शास्त्री:

क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि तारापूर अरण् विजलीघर चालू हो गया है;
- (स्त) क्यायह भी सच है कि इस बिजली घर के चालू होने से गुजरात स्रोर महाराष्ट्र दोनों राज्यों को लाभ होगा ; श्रीर
- (ग) यदि हो, तो इस जिल्लीघर द्वारा कितने वाट्स बिजली पैदा किये जाने की संमा-वनाहै भ्रोर इस बिजली से कौन-कौन सी परियोजनाएं चालुकी जायेंगी?

प्रधान मन्त्री, विस मंत्री, ग्रशु शक्ति मंत्री, तथा बोबना मन्त्री (श्रीमती इन्दिर। गांधी) : (ক) तथा (स्व). जी, हां। बिजलीघर में व्याव-सायिक स्तर पर बिजली का उत्पादन 3 **अक्तबर**, 1969 से लगातार हो रहा है।

(ग) विजलीघर की शुद्ध उत्पादन क्षमता 380 मैगावाट है। यह महाराष्ट्र तथा गुजरात राज्यों को बिजली सप्लाई कर रहा है। बिजली क वास्तविक वितरण तथा उपयोग का उत्तर-टायित्व इन दोनों राज्यों का है।